

**Review of working of Central  
Police Forces**

7962. SHRI MAHENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a review of working of all the Central Police Forces has been undertaken with a view to streamlining and rationalising their organisation and structure; and

(b) if so, whether the review has been completed and the outcome of such review?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The review has been completed and action has been initiated, according to the decisions taken at the review.

[*Translation* ]

**Scheme for Development of  
Sericulture in Uttar Pradesh**

7963. SHRI MADAN PANDEY: Will the Minister of TEXTILES be pleased to state:

(a) whether senior officers of the Central Silk Board had held any meeting with officers of Sericulture Department in Lucknow, Uttar Pradesh in 1986;

(b) if so, whether some schemes were prepared therein for development of sericulture in Uttar Pradesh;

(c) if so, the details of those schemes and the number of schemes, out of them, implemented so far; and the number of schemes which are yet to be implemented; and

(d) the reasons for not implementing the remaining schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) to (c). The Government of Uttar Pradesh convened a meeting on 12.9.86 to discuss the strategy for development of mulberry sericulture industry. This meeting was *inter alia* attended by representatives of the Central Silk Board. Based on the discussions held in the meeting the following decisions/actions have been taken by the Board:-

- i) The Research Sub-station at Majra, Dehradun, has been upgraded into a Regional Sericulture Research Station. Besides this a Research Extension Centre at Bahraich has also been set up.
  - ii) For demonstration of the economics of sericulture to the farmers and encourage them to take up sericulture, the Board has initiated action to establish 15 Demonstration Mulberry Farms covering 15 progressive farms in four districts of Uttar Pradesh Viz., Dehradun, Bahraich, Hardol and Unnao.
  - iii) Central Silk Board has proposals to open a Training-cum Demonstration centre for reeling at Dehradun. A building on rental basis has been fixed for starting this centre.
  - iv) The Board has prepared a Sericulture Project for implementation in Hardoi district of Uttar Pradesh at an estimated cost of Rs. 317.54 lakhs spread over a period of 5 years.
- (d) Does not arise.

[*English* ]

**Joint Economic Commission  
between India and Trinidad  
and Tobago**

7964. SHRIMATI MADHUREE SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a joint economic commission to strengthen bilateral ties between India and Trinidad and Tobago is proposed to be established; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The Government of India and the Government of Trinidad and Tobago have agreed in principle to establish a Joint Commission for Trade, Economic, Scientific and Technical Cooperation to provide an institutional framework for keeping under review and enhancing bilateral cooperation in these areas.

#### Bilateral Agreement on Export of Textiles with Canada

7966. SHRI G.S. BASAVARAJU: Will the Minister of TEXTILES be pleased to state:

(a) whether a new five year (1987-91) bilateral agreement with Canada on export of textiles has been reached;

(b) if so, the details of the agreement; and

(c) to what extent it will help to boost the textile exports and by what time the agreement is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) The details of the new Agreement are as indicated below:

(i) The Agreement is valid for a period of five years from 1987 to 1991.

(ii) There are only four products under specific restraints, namely, tailored collared shirts, trousers, jackets and worsted fabrics. Blouses and dresses will be within a group limit. Two products namely, terry-towels and

work gloves, have been dropped from restraint in the new Agreement.

(iii) The base level increase for garments for 1987 is around 10%.

(iv) The total flexibilities to the extent of 15% have been provided for all categories.

(v) The growth rates for all products under specific restraint will be 6% per year and for worsted fabric 4.5% per year.

(vi) Handloom garments will continue to be outside restraint for all categories except tailored collared shirts. The quota level for tailored collared shirts has been increased from 4.02 lakh pieces to 16 lakh pieces.

(vii) A provision that the Government of Canada will not undertake any unilateral trade measures, restricting our access under the Agreement has been included.

(viii) The Agreement provides for conversion of adult garments to children's garments in the ratio of 3 adult garments to 5 children garments

(ix) "India Items" and other handloom products will continue to enjoy exempt status.

(c) The Agreement will provide increased market access of 15% in 1987 as compared to the trade/restraint levels prevailing in 1986, the last year of the previous agreement.

#### Talks with Bangladesh on Chakma Refugees

7968. PROF. RAMAKRISHNA MORE:  
SHRI H.B. PATIL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether official level talks have recently been held with Bangladesh to